

DIVISION BENCH
COURT - II

P-108

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/76(KB)2022

**CORAM 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 24TH MAY 2024

IN THE MATTER OF	STATE BANK OF INDIA VS SRI PRATYUSH KUMAR SUREKA
UNDER SECTION	SECTION 95(1)

Appearance (via video conferencing/physically)

Ms. Shreya Chaudhary, Adv.] for the RP
Mr. Manish Jain, RP

Ms. Urmila Chakraborty, Adv.] for the Respondent
Mr. A. Agarwal, Adv.
Ms. V. Khaitan, Adv.

Mr. D. Chakraborti, Adv.] for the FC
Mr. S. Chakraborty, Adv.

ORDER

1. Ld. Counsel for the parties present.
2. Heard a length. **Reserved for Orders.**
3. Written Notes of arguments be filed by both the parties, if any, within 10th June, 2024.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**